

ITEM NO.109

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Appellant(s)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

Respondent(s)

Date : 30-11-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s) Mr. Garvesh Kabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list the appeal in the month of
January, 2024.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)